

ITEM NO.44

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 14359/2025

[Arising out of impugned final judgment and order dated 25-07-2025
in CRR No. 242/2023 passed by the High Court of Judicature at
Allahabad]

DHANANJAY PATHAK

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

IA No. 231181/2025 - EXEMPTION FROM FILING O.T.

Date : 18-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakaash, Adv.
Mr. Niraj Dubey, Adv.
Mr. Pradum Kumar, Adv.
Mr. Kumar Mihir, AOR

For Respondent(s) : Ms. Srishti Singh, AOR
Mr. Chand Qureshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter next week.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)